



2026:DHC:6168



\$~24

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010795602025

+ O.M.P.(I) (COMM.) 438/2025, I.A. 26112/2025 & I.A. 26113/2025

BALRAJ & ANR.

.....Petitioners

Through: None.

versus

PURI CONSTRUCTIONS PVT LTD & ORS.Respondents

Through: None.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

31.07.2026

%

1. None has appeared on behalf of the petitioner on 09.07.2026 and today as well.

2. It seems that petitioner has lost interest in pursuing the present petition.

3. Accordingly, the present petition is dismissed for want of prosecution with liberty to avail such remedies as may be available in accordance with law.

OM PRAKASH SHUKLA, J

JULY 31, 2026/at